

LENKA): (a) Yes, Sir.

(b) Due to poor traffic.

(c) Yes, Sir.

(d) At present there is no proposal to restore this train.

Veterinary Doctors in National Zoological Park

4615. SHRI BARE LAL JATAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any provision for position of two veterinary doctors in each of the zoological parks;

(b) if so, whether veterinary doctors have been posted in the National zoological Park, Delhi;

(c) if not, the reasons therefore; and

(d) the steps taken by the Government to appoint Veterinary Doctors for National Zoological parks immediately?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Recognition of Zoo Rules framed under the provisions of the amended Wild Life (Protection) Act, 1972 provides that every large zoo shall have at least two full time Veterinarians.

(b) to (d). There are two posts of Veterinary doctors in National Zoological Park, viz. Veterinary Officer and Assistant Veterinary Officer. The Assistant Veterinary Officer is already in position. Action has also been initiated to fill up the vacant post of the Veterinary Officer by direct recruitment. The present Director of the National zoological Park is also a Veterinarian.

Environmental Audit

4616. SHRI SANAT KUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether certain Industries have resented the Government's move to introduce mandatory publishing of environmental audits;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the steps contemplated to impress upon the Industries particularly those causing pollution, the utility of environmental audit and enforce its introduction?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) No, Sir.

(b) and (c) Do not arise.

(d) The positive results from environmental audit as a management tool effecting in the conservation of natural resources and financial savings have already been accepted by the larger industries' associations. Steps have also been initiated for conducting workshops on environmental audit. A notification making environmental audit compulsory has already been issued.

Pollution by oil Refineries

4617. SHRI PROBEN DEKA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether the Government have conducted any survey regarding pollution being caused by the oil refineries in Assam;

(b) if so, the details thereof; and